

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH COURT-II

21. IA 699/2020 IA 512/2020 IN C.P. (IB)-433(MB)/2018

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.02.2021**

**NAME OF THE PARTIES: - IA 699/2020 Prakash D. Naringrekar...
Resolution Professional/Applicant**

IA 512/2020 Sanjay Mehta (Shreechem pharmaceutical Pvt Ltd)

IN THE MATTER OF

Rukson Packaging Pvt Ltd. ... Operational Creditor

V/s

Shreechem Pharmaceuticals Pvt. Ltd. ... Corporate Debtor

Section 9 and 33(2) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual hearing (VC). Ld. Counsel Mr. Harsad Vyas i/b MDP Partners appeared for the Resolution Professional.

Due to paucity of time the matter is adjourned to **18th March 2021**.

Sd/-

**RAVIKUMAR DURAISAMY
Member (Technical)**

Sd/-

**H.P. CHATURVEDI
Member (Judicial)**

Dated this the 18th day of Feb 2021
ANKIT